

**DEVELOPMENT PROGRAMME
BY SETTING UP GIANT-SIZED
THERMAL PLANTS NEAR COAL-
FIELDS**

1206. SHRI GANESH LAL MALI :
SHRIMATI SAVITA BEHEN :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether in view of the acute shortage of power, Government have decided to modify the future power development programme by setting up giant-sized thermal plants near coal-fields;

(b) if so, the details of the projected plants under the programme; and

(c) the steps being taken in that direction and by what time the contemplated thermal power plants will be set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL):

(a) to (c) The Ministry of Irrigation and Power have formulated proposals for power development in the Fifth Plan which include installation of 11.8 Million kW of thermal capacity from several large sized thermal stations in the various regions of the country. In recent discussions with the Chief Ministers of the States of various regions, it has been proposed that one or two large sized thermal stations of the capacity of 1-2 million kW each may be set up near coal fields in the Central Sector taking advantage of the coal resources available. The locations which are being considered are Satpura and Chandrapur (Chanda) in the Western Region, Ramasundam in the Southern Region, and Tenughat in the Eastern Region. A large thermal power station is being developed at Obra in Uttar Pradesh near the Singrauli coal fields.

The locations of these will have to be decided after investigations and feasibility reports are prepared. It is expected that these stations could be set up towards the end of the Fifth Plan/early Sixth Plan.

**WAGES PAID TO CASUAL LABOUR
FOR GOODS HANDLING AT
ALLAHABAD**

1207. SHRI J. P. YADAV: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is incumbent on the Cooperative Society holding Goods Handling Contract at Allahabad to pay fair wage to the casual labour employed for handling work as per terms of contract;

(b) if so, what is the rate of wage prevailing in Allahabad District for employment of casual labour;

(c) whether Government are aware that the casual labour employed at Allahabad Goods Shed are not being paid fair wages by the Cooperative Society within the stipulated period as required under the Payment of Wages Act; and

(d) if so, what steps Government propose to take in the matter to avoid undue hardship to the labourers ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) Rs. 3.50 per head per day.

(c) The casual labour are paid wages as declared by the local authority and at the end of each day.

(d) Does not arise.

GUIDELINES FOR FOREIGN OIL COMPANIES

1208. SHRIMATI SAVITA BEHEN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Burmah Shell has sought guidelines from Government for restructuring itself in a manner acceptable to Government; if so, what guidelines have been provided to that foreign oil company in this regard; and

(b) whether similar guidelines have also been provided to the other foreign oil companies if so. The latter's response thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) Yes, Sir. Burmah-Shell have offered to discuss the question of substantial equity participation by Government or public in their refinery and marketing operations. The offer is dependent upon expansion of refinery capacity and marketing operations, determination of crude prices, crude supply right to be replaced by an option to match the lowest commer-